

it is now possible for the Chinese to send their troops to Chumithang bordering Nathula in Sikkim; and

(d) if so, government's reaction to these developments?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) to (d). Across our northern border and the borders of Sikkim, Bhutan and Nepal, the Chinese have been engaging themselves in road building activity and Chinese troops also continue to remain in strength. Logistic capability of the Chinese forces has improved. Government keep a close watch on the Chinese activities across our borders with a view to safeguarding the territorial integrity of the country and are alive and alert to these activities with a view to evolving counter-measures.

Agreement between USA and USSR about non-Proliferation of Nuclear Weapons

270. SHRI D. N. PATODIA:

SHRI KANWAR LAL GUPTA:

SHRI N. S. SHARMA:

SHRI SHARDA NAND:

SHRI RAGHUVIR SINGH

SHASTRI:

SHRI T. D. RAMABADRAN:

SHRI SAMAR GUHA:

SHRI DHIRESWAR KALITA:

SHRI R. R. SINGH DEO:

SHRI BEDABRATA BARUA:

SHRI DEIVEEKAN:

SHRI Y. A. PRASAD:

SHRI MOHSIN:

SHRI SRINIBAS MISRA:

SHRI P. N. SOLANKI:

SHRI D. N. DEB:

SHRI ATAL BIHARI

VAJPAYEE:

SHRI LILADHAR KOTOKI:

SHRI BENI SHANKER

SHARMA:

SHRI SHRI GOPAL SABOO:

SHRI CHINTAMANI

PANIGRAHI:

SHRI YASHPAL SINGH:

SHRI MADHU LIMAYE:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

3092(Ai)LSD—3.

(a) whether it is a fact that an agreement has been reached between USSR and USA for non-proliferation of nuclear weapons;

(b) if so, the broad details thereof; and

(c) the reaction of the Government of India thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir. They have presented identical revised draft Treaties on the non-proliferation of nuclear weapons at Geneva.

(b) A copy of the revised draft treaty presented by the USA and the USSR to the Eighteen Nation Disarmament Committee at Geneva on January 18, 1968 is laid on the Table. [Placed in Library. See No. LT-44/68].

(c) The revised text does not fully confirm to the Principles on which a Treaty should be based, as set out in the U.N. General Assembly Resolution No. 2028(XX).

Commercial Broadcast on A.I.R.

271. SHRI D. N. PATODIA:

SHRI T. D. RAMABADRAN:

SHRI GEORGE FERNANDES:

SHRI PREM CHAND VERMA:

SHRI CHENGALRAYA

NAIDU:

SHRI S. C. SAMANTA:

SHRI K. N. PANDEY:

SHRI HIMATSINGKA:

SHRI BEDABRATA BARUA:

SHRI D. N. DEB:

SHRI HARDAYAL DEVGUN:

SHRI P. N. SOLANKI:

SHRI Y. A. PRASAD:

SHRI R. R. SINGH DEO:

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state:

(a) what has been the experience of the working of the scheme of Commercial broadcasting by A.I.R. so far;

(b) whether it is a fact that Com-